

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.5 - IA/772(AHM)2024
in
C.P. (IB)/76(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Rajradhe Finance Limited
V/s

Madhav Ginning and Pressing Private Limited

.....Applicant

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

IA/772(AHM)2024

None present for the applicant Resolution Professional. This application is filed by the applicant for placing on record the report of constitution of the committee of creditors and list of creditors. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 772 of 2024 stands disposed of.

Later on Learned Counsel Mr. Sumit Parikh appears for the applicant.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)